

**THE NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH  
(through web-based video conferencing platform)**

**CP (IB) No.65/Chd/Hry/2019  
(Admitted)**

**Under Section 60(5) of IBC, 2016.**

**In the matter of:**

Geron Engineering Pvt. Ltd.	...Petitioner-Operational Creditor
Versus	
Ecogreen Energy Lucknow Pvt. Ltd.	...Respondent-Corporate Debtor

**Present through video conferencing:**

Mr. G.S. Sarin, Practising Company Secretary for the  
petitioner.  
Mr. Gaurav Mankotia, Advocate for the respondent.

Since it is an old case, listed under priority category today.

At the request of the learned counsel appearing for the respondent, list the  
matter on 08.12.2020 at 2.30 p.m.

Sd/-  
(Raghu Nayyar)  
Member(Technical)

Sd/-  
(Ajay Kumar Vatsavayi)  
Member (Judicial)

November 25, 2020  
arora